

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT-VI**

Item No. 615  
IB-1017/ND/2020  
IA/4942/2023

**IN THE MATTER OF:**

**M/s. A One Greenfield Pvt. Ltd.**

...PETITIONER

**Vs.**

**M/s. RSJ Developers Pvt. Ltd.**

...RESPONDENT

**Section**

**U/s 7 of IBC, 2016**

**Order delivered on 22.07.2024**  
**HYBRID HEARING (PHYSICAL & VC)**

**Coram:**

**SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)**  
**SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

**For the Petitioner/Financial Creditor**

**:**

**For the Liquidator/Applicant**

**:Adv. Milan Negi, Adv. Nikhil  
Kumar Jha.**

**ORDER**

Due to paucity of time, the matter is adjourned to **12.08.2024**.

**Sd/-**  
**(Rahul Bhatnagar)**  
**Member (T)**